

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1224/IB/2020

PETITION NUMBER : CP/1000/IB/2018

**NAME OF THE APPLICANT : Ashwanikumar Gupta (RP)
Infodrive software Ltd**

NAME OF THE RESPONDENT(S) : Wembley Holdings & Another

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Mayan H Jain for the Respondent.

This is an Application seeking payment of CIRP cost of Rs.33,16,105/-. The Respondent has paid part of the cost amounting to approximately Rupees 19 lakh and the remaining will be paid within 2 weeks.

The Respondent is directed to comply with the above and make payment within 2 weeks.

Post the Application for hearing on **08.07.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk